

Rehabilitation be pleased to state:

(a) whether the Wage Boards for working and non-working Journalists have submitted their report;

(b) if so, their main recommendations; and

(c) the steps taken to implement the same?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Not yet.

(b) and (c). Do not arise.

Prohibition

141. Shri Vasudevrao Nair:

Shri C. Jaanardhanan:

Shri P. C. Adichan:

Shri S. E. Damani:

Shri Seshiyam:

Shri Prakash Vir Shastri:

Shri Madhu Limaye:

Shri S. M. Banerjee:

Dr. Ram Manohar Lohia:

Shri George Fernandes:

Shri Rane:

Shri Manibhai J. Patel:

Shri Kanwar Lal Gupta:

Shri V. Krishnaswami:

Shri Bibhuti Mishra:

Shri K. N. Tiwary:

Shri Baburao Patel:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some of the State Governments have expressed their desire to scrap prohibition; and

(b) if so, the relation of the Central Government thereto and whether a uniform policy in all the States is being formulated in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) So far prohibition of alcoholic liquor has been withdrawn from dry areas of two States, one covering four districts and another one district.

(b) Central Government are taking stock of the situation.

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Mizo Problem

142. Shri Manibhai J. Patel:

Shri Mohan Swarup:

Shri A. Sreedharan:

Will the Minister of Home Affairs be pleased to state:

(a) whether there is a move to have a round of talks with Mizo National front; and

(b) if so, the steps, under consideration to have an honourable settlement of the Mizo problem?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). There is no question of any talks with Mizo National Front unless they lay down their arms unconditionally.

Allocation for Education

143. Shri Manibhai J. Patel: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 283 on the 5th April, 1967 and state:

(a) whether the decision of the Planning Commission on the statement of Dr. V. K. R. V. Rao that the original allocation of Rs. 1210 crores for education should not be reduced, has been received by his Ministry; and

(b) if so, the broad details thereof?

The Minister for Education (Dr. Triguna Sen): (a) The Planning Commission has not yet taken a decision.

(b) Does not arise.

Strike by Delhi Teachers

144. Shri Manibhai J. Patel: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Delhi Teachers went on 48 hours strike on the 8th May, 1967;

(b) if so, the main demands of the Teachers; and

(c) Government's reaction thereto?